

necessary with due regard to the future workload of the Company.

(b) The details are being worked out by the Company.

(c) The matter is already under discussion with the recognised union, the Bokaro Steel Workers' Union, and in case no agreement is reached, the demand is proposed to be referred to arbitration.

Meeting of Central Trade Union Organisations

6350. SHRI NIHAR LASKAR:
SHRI S. M. KRISHNA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a meeting of the three Central trade Union Organisations has been called by the Union Labour Minister in July, 1971;

(b) if so, the names of the organisations and subjects discussed; and

(c) the decisions arrived at ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) The Union Minister of Labour and Rehabilitation has not called any such meeting.

(b) and (c). Do not arise.

Implementation of recommendations of Steel Wage Board in Hindustan Steel Works Construction Limited, Calcutta

6351. SHRI MANORANJAN HAZRA:
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Steel Wage Board's recommendations have been implemented in the Hindustan Steelworks Construction Limited; Calcutta;

(b) if not, the reasons therefor; and

(c) the steps taken by Government to implement the same?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) No, Sir.

(b) Hindustan Steelworks Construction

Ltd., being a construction unit, the Steel Wage Board Award is not applicable in their case.

(c) Does not arise.

Fixation of Tin Prices by International Tin Council Under Fourth Tin Agreement

6352. SHRI M. M. HASHIM: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the International Tin Council had decided to retain the current tin price according to the Fourth Tin Agreement;

(b) whether the Council also called for the initial compulsory contribution to the buffer stock from the tin producing countries;

(c) the present price range and the compulsory contribution of tin by India to the buffer stock; and

(d) the general reaction of Government to the Fourth Tin Agreement referred to in part (a) above?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) The International Tin Council has decided to retain the current price range for the time being.

(b) Yes, Sir.

(c) The present price range is as follows:

	Pound	Metric Tons
Ceiling price		1,650
Upper Sector	1,540—	1,650
Middle Sector	1,460—	1,540
Lower Sector	1,350—	1,460
Floor Price		1,350

As a consumer member of the Tin Council, India is not called upon to make compulsory contribution to the buffer stock.

(d) The Tin Agreement is fundamentally an agreement for the stabilisation of the price of a primary commodity. India has no indigenous production of tin and imports all her requirements. The stabilisation of the price of tin, which is one of the main objectives of the Agreement, is thus in India's interest. This Agreement is the only instrument now available to deal with the international supply position of tin in an organised manner; hence the necessity of conti-